

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/173(KB)2022
IA(COMPANIES.ACT)/42(KB)2024, IA(COMPANIES.ACT)/14(KB)2024,
IA(COMPANIES.ACT)/44(KB)2023, IA(COMPANIES.ACT)/177(KB)2023,
COMP.APPL/52(KB)2022, IA(COMPANIES.ACT)/179(KB)2023,
IA(COMPANIES.ACT)/109(KB)2023, IA(COMPANIES.ACT)/75(KB)2022,
IA(COMPANIES.ACT)/45(KB)2023, IA(COMPANIES.ACT)/66(KB)2023,
IA(COMPANIES.ACT)/142(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	BHUPENDRA NATH VS SREI INFRASTRUCTURE FINANCE LIMITED
UNDER SECTION	SEC. 213 APPLICATION UNDER ANY OTHER PROVISIONS RULE 11 OF NCLT

Appearances (via video conferencing/physically)

Mr. G.P. Mishra, Sr. Adv. : For Petitioner
Mr. Altamash Alim, Adv.
Mr. Sumit Biswas, Adv.
Ms. Rajashree Bhowmick, Adv.

Mr. Joy Saha, Sr. Adv. : For Swaymbhu Natural Resources Pvt Ltd.
Mr. Anuj Singh, Adv.
Mr. Sannidhya Datta, Adv.

Mr. Shaunak Mitra, Adv. : For R3 in CP and Applicant in C.A./52(KB)2022
Mr. Kanishk Kejriwal, Adv.
Mr. Amit Meharia, Adv.
Ms. Paramita Banerjee, Adv.
Ms. Amrita Das, Adv.
Mr. T. Chattopadhyay, Adv.

Mr. Sankarsan Sarkar, Adv. : For SIFL & SEFL
Mr. Aditya Kanodia, Adv.
Ms. Suparna Sardar, Adv.

Mr. Sailendra Kumar Tiwari, Adv. : For SFIO

Mr. Jishnu Saha, Sr. Adv. : For SIFL & SEFL
Mr. Sankarsan Sarkar, Adv.
Mr. Tanmoy Sett, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Post this matter for hearing on **20/6/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)